

*Annexure*

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

**Name of the corporate debtor: Shri Balaji Entertainments Private Limited; Date of commencement of CIRP: 20<sup>th</sup> April, 2022; List of creditors as on: 15<sup>th</sup> June, 2022**

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of	2	68,53,18,200	2	68,53,18,200	0	0	0	4	NIL

	creditors)									
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)	1	151,20,758	0	0	0	0	151,20,758	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)								8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
<b>Total</b>		<b>3</b>	<b>70,04,38,958</b>	<b>2</b>	<b>68,53,18,200</b>			<b>151,20,758</b>		

**Annexure – 4**

**Name of the corporate debtor: Shri Balaji Entertainments Private Limited; Date of commencement of CIRP: 20<sup>th</sup> April, 2022; List of Creditors as on: 15<sup>th</sup> June, 2022**

Sl. No.	Name of the Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Pegasus ARC Private Limited	3-5-2022	40,67,84,523	40,67,84,523	Unsecured	Nil	No	59%	Nil	Nil	Nil	Nil	
2	NKGSB Co-operative Bank Limited	10-6-2022	27,85,33,677	27,85,33,677	Unsecured	Nil	No	41%	Nil	Nil	Nil	Nil	
	<b>Total Amount</b>		<b>68,53,18,200</b>	<b>68,53,18,200</b>		<b>Nil</b>	<b>No</b>	<b>100%</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>	

**Annexure – 4**

**Name of the corporate debtor: Shri Balaji Entertainments Private Limited; Date of commencement of CIRP: 20<sup>th</sup> April, 2022; List of creditors as on: 15<sup>th</sup> June, 2022**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax	The Commissioner of Income Tax	31-5-2022	151,20,758	Nil		No		Nil	Nil	151,20,758	Nil	RP has received the claim Form B from the Income tax department but necessary supporting has not been received from them. The RP has communicated them to provide the same.
	<b>Total amount</b>			<b>151,20,758</b>	<b>Nil</b>		<b>No</b>		<b>Nil</b>	<b>Nil</b>	<b>151,20,758</b>	<b>Nil</b>	